

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT & HIGHWAYS
RAJYA SABHA
QUESTION NO 21.04.2010
ANSWERED ON
TOLL ON DELHI GURGAON EXPRESS HIGHWAY .

2875

SHRI RAJ MOHINDER SINGH MAJITHA

Will the Minister of ROAD TRANSPORT & HIGHWAYS be pleased to state :-

- (a) whether it is a fact that users of Delhi-Gurgaon Express Highway deposit toll on monthly basis;
- (b) if so, the average number of users depositing toll on monthly basis during 2008-09 and 2009-10 respectively;
- (c) whether it is also a fact that due to rule laid down for these monthly users, hefty toll is being charged by the concessionaire; and
- (d) if so, the toll amount during the above period respectively?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI R. P. N. SINGH)

a) to d) The users of Delhi Gurgaon Highway, who wish to avail monthly concessional pass facility available for local personal and local commercial traffic, deposit user fee on monthly basis. The Concession Agreement provides for concessional pass facility for vehicles plying routinely on the project highway without crossing more than one toll plaza. The discounted fee for local personal traffic is 50% of the applicable fee and for local commercial traffic it is 66% of the applicable fee. The number of users deposited toll on monthly basis availing concessional pass facility are as below: During 2008-09 -about 20,000 During 2009-10 -about 23,000 The Concessionaire is charging user fee as per provision of the Concession Agreement and as per discount scheme. The toll amount received from above users who availed concessional passes are as below: During 2008-09 - Rs. 14.26 Crore During 2009-10 - Rs. 14.78 Crore.